NTPL - Comments to CERC (Terms and Conditions of Tariff) (First Amendment) Regulations, 2024

From : GM EEMG NTPL <plg.ntpl@nlcindia.in> Thu, Sep 05, 2024 05:01 PM

Subject : NTPL - Comments to CERC (Terms and Conditions of Tariff) (First Amendment) Regulations, 2024 1 attachment

To : Harpreet Singh Pruthi <secy@cercind.gov.in>, Manish Chaudhari <mmchaudhari@cercind.gov.in>

Cc : GM OM NTPL <gmom.ntpl@nlcindia.in>, CEO NTPL <ceo.ntpl@nlcindia.in>, COMMERCIAL NLCIL <commercial@nlcindia.in>

Reply To : GM EEMG NTPL <plg.ntpl@nlcindia.in>

Sir,

Please find enclosed the comments of NLC Tamilnadu Power Limited (NTPL) on CERC (Terms and Conditions of Tariff) (First Amendment) Regulations, 2024

Regards,

DEPUTY GENERAL MANAGER
ENERGY EFFCIENCY MONITORING GROUP (EEMG)
NLC TAMILNADU POWER LIMITED (NTPL)
2x500 MW THERMAL POWER PLANT
TUTICORIN - 628 004

NTPL_Comments_Tariff Reg 202429 1st amendment.pdf
1 MB

NLC TAMILNADU POWER LIMITED

2 X 500 MW COAL BASED THERMAL POWER PLANT

TUTICORIN, TAMILNADU

Comments/Suggestions on Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (First Amendment) Regulations, 2024

Clause (G) of Regulation 70: Compensation for the operation of generating station below normative plant availability factor

(4) For the purpose of compensation under regulation (1) of this regulations, the degradation of gross station heat rate (SHR) over and above the norms specified under Regulation 70(B) of these regulations shall be considered as under: -

a) for coal or lignite based generating stations: -

Sl. No.	Unit loading as a % of Installed Capacity of the Unit	Increase in SHR (For sub-critical units) %
1	85 -100	Nil
2	80 - <85	2.1
3	75 - <80	3.0
4	70 - <75	4.0
5	65 - <70	5.1
6	60 - <65	6.1
7	55 - <60	7.6
8	50 - <55	9.2
9	45 - <50	11.3
10	40 - <45	13.8

NTPL Comments

The present methodology of part load compensation is based on **Unit loading range vs % Increase in Station Heat Rate.** In this methodology, when unit loading % falls at extreme values in the range, the compensation amount computed will not match the actual loss incurred by the Station.

Hence, it is suggested that part load compensation may be provided based on **Load vs Heat Rate Curve** instead of loading range Vs Heat Rate which will be more accurate.

(5) For the purpose of compensation under regulation (1) of this regulations, the degradation of auxiliary energy consumption (AEC) over and above the norms specified under Regulation 70(E) of these regulations shall be considered as under: -

a) For coal or lignite based generating stations:

Sl. No.	Unit loading as a % of Installed Capacity of the Unit	% Degradation in AEC admissible
1	85 -100	Nil
2	80 - <85	0.5
3	70 - <80	1.1
4	60 - <70	1.8
5	50 - <60	2.5
6	40 - <50	3.2

NTPL Comments

For AEC degradation also, the Unit loading % slabs may be increased in range of 5% as in case of slabs provided for compensation for degradation of Station Heat Rate.

Also, the present methodology of part load compensation is based on Unit loading range vs % degradation in AEC. In this regard, it is suggested that part load compensation may be provided based on **Load Vs AEC Curve** instead of loading range Vs AEC which will be more accurate.

05/09/24.

General Manager/O&M

NLC Tamilnadu Power Limited